GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3772 ANSWERED ON:18.02.2014 COMPENSATION AMOUNT Ray Shri Bishnu Pada

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has provided compensation vide MHA letter No. 32-3/2013-NDM-I dated 21 June, 2013 to fishermen and farmers of the Andaman & Nicobar Islands for repair/replacement of damaged boats, nets and losses towards plantation of crops;
- (b) if so, the details thereof along with the other facilities extended to restore the livelihood of the affected families;
- (c) whether the Government has received any request/representation for review of the quantum of amount of compensation communicated by the Ministry vide the above referred letter; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Yes, Madam. Details of ex-gratia relief provided/sanctioned to the affected families are enclosed as Annexure- A. An amount of Rs. 1.626 Cr. has been sanctioned for 6877 affected families as relief compensation in South Andaman District as per MHA letter No. 32-3/2013-NDM-I dated 21/06/2013.
- (c) to (d) Yes, Madam. In this regard, it is stated that types of assistance eligible under the scheme of State Disaster Response Fund/National Disaster Response Fund are approved by 13th Finance Commission.

The objective of relief/assistance from SDRF/NDRF is to provide immediate relief and not to compensate for loss as suffered.

The main objective of the relief fund is to assist the affected persons to restart their economic activities.

The norms of assistance on each approved item of expenditure are prescribed by the Ministry of Home Affairs in consultation with Ministry of Finance. Review of norms is a continuous process. Recently, the norms were revised on 28.11.2013 due to enhancement of assistance towards damaged housing sector in the range of 16%-100%.

The National Disaster Response Fund (NDRF)/State Disaster Response Fund(SDRF) are not meant to provide funds for prevention or mitigation.

Such efforts are extremely important and necessary and they need to be met from the State's resources or from National Plan funds under appropriate Central Plan and Centrally sponsored schemes.